

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2521
TO BE ANSWERED ON MARCH 05, 2020
HOUSING FOR ALL

No. 2521 SHRI T.R. BAALU

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is taking measures to achieve its Mission 'Housing for All by 2022' and if so, the details thereof; and**
- (b) the manner in which the Government is going to ensure proper coordination among the experts from various fields, who are involved in the implementation of such missions?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] Mission guidelines provide flexibility to States/ Union Territories (UTs) for appraising and approving project proposals based on demand assessed and to approach the Ministry only for release of Central assistance for projects approved at the State level. The implementation of projects under PMAY(U) Mission is the responsibility of the concerned State/UT and Urban Local Body (ULB). Against the assessed demand of 112 lakh houses in urban areas of the States/UTs, 103.61 lakh houses have been sanctioned for construction so far.

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States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned by March, 2020 so that construction of all houses may progressively be completed by 2022.

The progress is regularly monitored with the States/UTs through meetings, video conferences, field visits by senior officers and officials from the Project Management Unit.

(b) For implementation of PMAY(U) different competencies like planning, engineering, social mobilisation, financial planning etc. are required. The Ministry is providing assistance to the States/UTs and city governments for enhancing capacity of their employees / officers in these operational areas. The Ministry is also assisting State and city governments in constitution of Technical and Project Management Cell at state and city level. State Level Technical Cell (SLTC) with 5-10 professionals and City Level Technical Cell (CLTC) with 2-4 professionals are being supported. These professionals work as a team and a proper coordination is ensured by the State and city administration concerned. At the Central level a Project Management Unit consisting of experts from various field has been setup which also coordinates various activities with SLTCs/CLTCs.
